# GOVERNMENT OF INDIA MINISTRY OF YOUTH AFFAIRS & SPORTS (DEPARTMENT OF SPORTS)

# LOK SABHA UNSTARRED QUESTION NO. 2832 TO BE ANSWERED ON 15.03.2016

### **Recreational Infrastructure in Rural Areas**

## 2832. SHRI P.P. CHAUDHARY:

Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

- (a) the details of sports and recreational infrastructure in rural areas, State-wise;
- (b) the details of Stadia and other playing fields developed in rural areas, State-wise; and
- (c) whether there is a proposal to extend such facilities to each district in the country, if so, the number and type of facilities to be developed in each district?

#### **ANSWER**

# THE MINISTER OF STATE (INDEPENDENT CHARGE) FOR YOUTH AFFAIRS & SPORTS (SHRI SARBANANDA SONOWAL)

(a) & (b) Sports is a State subject and it is primarily the responsibility of the State Government to create adequate sports infrastructure for promotion of various sports in the country including rural areas. The Central Government complements/supplements the efforts of the State Governments.

The Ministry of Youth Affairs & Sports does not implement any Scheme for construction of stadia or recreational infrastructure. However, for developing sports infrastructure in rural areas, the Ministry of Youth Affairs & Sports was implementing Panchayat Yuva Krida aur Khel Abhiyan (PYKKA) Scheme from 2008-09 to 2013-14. The State-wise details of playfields developed under PYKKA Scheme during 2008-09 to 2013-14 are at Annexure-I. The PYKKA Scheme was restructured as Rajiv Gandhi Khel Abhiyan (RGKA) w.e.f. 01.04.2014

which provides for construction of an integrated sports complex in each block and provides grant-in-aid for holding competitions at block, district, State and National levels.

The Ministry is also implementing Urban Sports Infrastructure Scheme (USIS) for developing sports infrastructure such as synthetic athletic, hockey/ football astro-turfs and multipurpose indoor hall. The schemes are being merged into a Central Sector Scheme for better implementation.

(c) At present, there is no proposal to extend such facilities to each district in the country.

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# ANNEXURE REFERRED TO IN REPLY TO PARTS (a) & (b) OF THE LOK SABHA UNSTARRED QUESTION NO.2832 FOR 15.03.2016 ASKED BY SHRI P.P. CHAUDHARY, MP REGARDING RECREATIONAL INFRASTRUCTURE IN RURAL AREAS

Annexure – I

State-wise details of playfields developed under PYKKA Scheme during 2008-09 to 2013-14 (position as on 31.12.2015)

S. No	Name of the States/ UT's	Coverage of village/ block panchayats under PYKKA scheme			No. of
		No. of village panchayats	No. of block panchayats	Total	playfields developed
1	Andhra Pradesh	6570	339	6909	6909
2	Arunachal Pradesh	1420	128	1548	1548
3	Assam	999	66	1065	1065
4	Bihar	847	53	900	1003
5	Chhattisgarh	2946	42	2988	691
6	Goa	19	4	23	23
7	Gujarat	1975	44	2019	
8	Haryana	2476	48	2524	2019
9	Himachal Pradesh	1685	42	1727	2524 1727
10	Jammu Kashmir	413	14	427	427
11	Jharkhand	403	21	424	424
12	Karnataka	2825	90	2915	2915
13	Kerala	400	60	460	460
14	Madhya Pradesh	6912	93	7005	4670
15	Maharashtra	5441	70	5511	5511
16	Manipur	79	4	83	83
17	Meghalaya	249	24	273	273
18	Mizoram	817	26	843	843
19	Nagaland	1098	52	1150	1150
20	Odisha	3115	155	3270	3270
21	Punjab	3699	42	3741	3727
22	Rajasthan	1786	49	1835	893
23	Sikkim	166	95	261	261
24	Tamil Nadu	1261	38	1299	649
25	Tripura	1040	44	1084	648
26	Uttar Pradesh	13080	246	13326	10944
27	Uttrakhand	3761	46	3807	3807
28	West Bengal	335	33	368	368
	UTs				
29	Andaman & Nicobar Islands	60	6	66	-
30	Daman & Diu	14		14	-
31	Lakshadweep	2	9	11	10
32	Puducherry	50	5	55	55
	Total	65943	1988	67931	57894